[The Deputy Chairman in the Chair]

Statement

MOTION REGARDING APPOINT, MENT OF A MEMBER OF THE LOK SABHA TO THE JOINT COMMITTEE OF THE HOUSES ON THE INDIAN 'MEDICAL COUNCIL (AMENDMENT) BILL.1987. THE MINISTER OF HEALTH AND FAMILY WELFARE (SHR1 MOTJ LAL VORA): Madam, I move-That this 'House recommends to the Lok Sabha- that the Lok Sabha o appoint a Member of the Lok Sabha to the Joint Committee of the Houses on the Indian Medical Concil (Amendment) Bill, 1987, in the .vacancy caused by the resigna-from the membership of the . Joint Committee and communicate to this House" the name of the member so pointed by the Lok Sabha -to the Joint Committee

## .The question was put a dopeted.

MOTION FOR ELECTION TO THE COUNCIL THE INDIAN INSTITUTE BANGALORE THE MINISTER SCIENCE OF STATE IN THE . DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L. P. SAHI): Madam, I

"That in pursuance of the provisions contained in sub-clause (e) of clause 9.1 of the Scheme for the Administration and Management of the Properties and Funds of the Indian Institute of science, Bangalore, read with Regulation 9.1 of the Regulations of the Institute, this House do proceed- to elect in such manner as the Chairman may direct, onie member from among the members of the House to be a member of the Council of- the Indian Institute of Science, Bangalore in the vacancy caused by the retirement of Shri H. Hatvumanthappa from the membership of the Rajya Sabha on the 2nd April, 1988.

> The question' was put and the. mo-tion was adopted.

MOTION FOR ELECTION TO THE COURT OF THE ALIGARH MUSLIM UNIVERSITY

THE MINISTER OF STATE IN THE **DEPARTMENTS** OF EDUCATION AND . CULTURE IN THE MINISTR " OF HUMAN RESOURCE DEVELC MENT (SHRI L. P. SAHI): Mad I move-

"That In pursuance of item (x) of clause (l) of Statute i4»of Statues of the Aligarh Muslim L ..versify., as amended b., the Alig; Muslim (Amendme Act, 19.81 (63 of. 1881), this House proceed to elect in such mannethe Chairman may direct two Me bers from -Members on the House; to be among- the members of the "Court of the Aligarh Muslim. Uni-versity." The question the motion was adopted.

MOTION FOR ELECTION . TO THE ALL COUNCIL FOR **INDIA** TECH CAL EDUCATION THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRYOF)Ft MENT (SHRI' L."P. SAHI): Madam. I move-

That in pursuance of the provi. sions contained in clause (i)or subsection (4).of section 3 read with subsection (1> of section 4 of the All India Council for Technical Education Act, 1987'(52 of 1987)1, this House do proceed to elect on such manner ' as the Chairman may direct, one- member from among the members of the House to be a' member of the All India Council for Technical Education."

The question was nut and the WO. tion was adopted.

STATEMENT BY MINISTER TERRORISTS THREAT TO THE PRIME MINISTER AND RELATED .MATTER—Contd.

SHRI DARBARA SINGH (Punjab): Madam Chairman, r. would like to say Deputy something about the statement made by the Minister. The re-cent threats add the role of Pakistan